

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 12747 of 2014 - DB

(Arising out of OIO-SUR-EXCUS-001-COM-124-13-14 dated 14/03/2014 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Hari Krishna Parikh

.....Appellant

Proprietor Of M/s, Shree Hari Enterprise,
Plot No. 70, Survey No. 31-32,
Siddhi Vinayak Society,
Outside Sahara Darwaja Umarwada,
Surat, Gujarat

VERSUS

Commissioner of C.E. & S.T.-Surat-I

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat- 395001

APPEARANCE:

Shri Anand Nainawati, Advocate for the Appellant

Shri Tara Praksah, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 08.05.2024

DATE OF DECISION: 05.09.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12738 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**